

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †2953**

**TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)**

**PRADHAN MANTRI CHHATRAVRITI YOJANA**

**†2953. SHRI JUGAL KISHORE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has launched Pradhan Mantri Chhatravriti Yojana for the children of Jammu and Kashmir State;**

**(b) the reasons for not giving the said scholarship to the children of refugees from West Pakistan Refugees (WPRs);**

**(c) whether the Government proposes to implement this scheme for the children of West Pakistan Refugees; and**

**(d) if so, the time by which the said scheme is likely to be implemented by the Government?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (d): Yes Madam. The Pradhan Mantri Chhatravriti Yojana i.e. Prime Minister's Special Scholarship Scheme (PMSSS) is being implemented by Department of Higher Education, Ministry of Human Resource Development, Govt of India.**

**The eligibility conditions of the Scheme as per information from Ministry of Human Resource Development are :**

- **Student must have a domicile of J&K.**
- **Student must have either passed Class XII from schools of Jammu & Kashmir or Polytechnic Diploma from the recognized Polytechnic Institutes of State.**
- **Must have secured admission outside the State as per the requirements**
- **Having family income less than Rs. 6 Lac per annum.**

**Ministry of Human Resource Development has informed that under the Scheme one of the eligibility is that the student should have domicile of J&K. Since the children of refugees from West Pakistan (WPRs) do not have domicile of the State, they are not eligible for seeking scholarship under the Scheme.**

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